

| 1              | 2  | 3   |
|----------------|----|---|
|                |    | Belgavi, Bagalkote, Vijayapura, Gadag, Haveri, Dharwad, Shivamogga, Hassan, Chikkamagalur, Kodagu, Dakshina Kannada, Udupi, Uttara Kannada  |
| Andhra Pradesh | 9  | Kadapa, Ananthapuram, Chittoor, Kurnool, Prakasam, Nellore, Viziayanagaram, Krishna, Guntur   |
| Rajasthan      | 9  | Barmer, Hanumangarh, Jaisalmer, Jalore, Jodhpur, Pali, Bikaner, Churu, Nagaur   |
| Jharkhand      | 18 | Ranchi, Ramgarh, Latehar, Pakur, Giridih, Khunti, Garhwa, Deoghar, Dhanbad, Lohardaga, Koderma, Godda, Jamtara, Chatra, Bokaro, Palamu, Sahibganj, Dumka  |
| Gujarat        | 11 | Ahmedabad, Banaskatha, Bhavnagar, Devbhumi Dwarka, Jamnagar, Kutch, Mahesana, Morbi, Patan, Rajkot, Surendranagar   |
| Maharashtra    | 26 | Palghar, Nashik, Dhule, Nandurbar, Jalgaon, Ahmednagar, Pune, Solapur, Satara, Sangli, Aurangabad, Jalna, Beed, latur, Osmanabad, Naded, parbhani, Hingoli, Buldhana, Akola, Washim, Amravati, Yavatmal, Wardha, Nagpur, Chandrapur |

#### Re-tendering for Polavaram project works

1542. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that Government has taken up re-tendering for entire balance works of Polavaram National Project;

(b) if so, the details thereof and the reasons therefor;

(c) whether Government considers it necessary to prepare Revised Cost Estimates for Polavaram Works consequent upon this re-tendering process;

(d) whether Government has taken any steps to curtail the delay in execution of project due to this re-tendering process; and

(e) the estimated date of completion of the project in its full shape?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) As per the Ministry of Finance Office Memorandum No. F.No.1(2)/PF 1/2014 (Pt) dated 30.09.2016, the State Government of Andhra Pradesh is executing the Polavaram Irrigation Project (PIP) on behalf of the Government of India.

As informed by the Government of Andhra Pradesh, an Expert Committee constituted by it in June, 2019 suggested to go for fresh tenders for balance works of Irrigation Project. Thereafter, tenders were called by the State for balance works of main dam package and left side connectivities of headworks in August, 2019.

(c) Advisory Committee of Ministry of Jal Shakti (erstwhile MoWR, RD & GR) in its 141st meeting held on 11.02.2019 accepted the Second Revised Cost Estimate at 2017-18 PL (Price Level) for an amount of ₹ 55, 548.87 Cr. Further, as per the State Government, retendering is not linked with Revised Cost Estimate (RCE).

(d) and (e) As reported by the State Government, an agreement has been concluded for construction of balance headworks of PIP with M/s Megha Engineering and Infrastructure Limited in November, 2019 for ₹ 1548.13 Cr by December, 2021. Also, an agreement has been concluded for the completion of balance work of Left Side Connectivities of Head Works with M/s MAX Infra (I) Limited in November, 2019 for ₹ 231.47 Cr. by end of May 2021.

#### **National Mission for Clean Ganga**

1543. SHRI SANJAY SINGH: Will the Minister of JAL SHAKTI be pleased to state:

- (a) status of the National Mission for Clean Ganga;
- (b) the percentage reduction in the pollution levels of the river Ganga; and
- (c) the details of the steps being taken?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) National Mission for Clean Ganga (NMCG) is supplementing the